

industries, it is essential that the financial institutions and the nationalised banks are directed by the Government of India, as a matter of policy, to make available easy credit on soft terms to genuine entrepreneurs in this region.

It is also necessary to give some special incentives for industrial units located in the Rayalaseema region.

(vi) Need for cancellation of "Memorandum of Understanding" between the Government of India and M/S Samtel-Corning

SHRI BASUDEB ACHARIA (Bankura): Sir, a serious situation has arisen as a result of the "Memorandum of Understanding" between the Government of India on one side and M/S. Samtel-Corning on the other side on 22.6.1988 on transfer of shares of Bharat Electronics Limited in which M/S. Samtel-Corning will have 40% shares each and Bharat Electronics Limited will have the remaining 20%.

This also stipulates plan for "setting up facilities elsewhere", causing apprehension amongst employees of gradual winding up of existing facilities for colourful pastures. The understanding will also drain out over 50% profits/gains out of the country besides in-gress in a profit earning unit by foreign units.

I request the Minister of Defence to cancel the Memorandum of Understanding to protect this public sector unit in the interest of the country.

(vii) Need to increase the domestic production of Crude oil to meet the indigenous demand

SHRI VIJAY N. PATIL (Erandol): It has been observed that production of crude oil has fallen short of planned targets during the last three years. It is doubtful if new finds in the Bombay High, Krishna-Godavari and Cauvery basins will meet the increasing demand of crude which is rising at an alarming rate. The gap between production and consumption has forced Government to

import crude oil even in the face of difficult foreign exchange position and fluctuations in the crude prices in international market.

I urge upon the Government to increase domestic production and curtail imports. At the same time, steps must be taken to make India self-sufficient and increase production of crude substantially by establishing geological reserves and then exploit them for future requirements.

[Translation]

(viii) Need to impress upon hospitals the need to provide prompt attention to accident victims

SHRIMATI USHA RANI TOMAR (Aligarh): Mr. Deputy Speaker, Sir, the number of people dying in the accidents is the maximum and that is only the next to the casualties being caused by the heart disease and the cancer. According to a report the accidents are increasing with the growing use of machines in the field of transport and agriculture, and industry due to which the death rate is also increasing rapidly. Due to accidents the number of the handicapped is increasing by 10 thousand every year. If the accident victim are given prompt attention, the number of people dying in accidents may be reduced. The members of the emergency medical. Year should be provided special training in this field. Hospitals and other medical institutes should be instructed to attend accidents cases immediately.

12.18 hrs.

MATERNITY BENEFIT (AMENDMENT) BILL

[English]

MR. DEPUTY-SPEAKER: We shall now take up the next item-Maternity Benefit (Amendment) Bill. Shri Bindeshwari Dubey may now move for its consideration.